

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex, Lodhi Road,
New Delhi -110003
Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 15.05.2020

NOTIFICATION

The Hon'ble Chairperson had previously directed that Tribunal will remain closed for the Annual Summer Vacation from 01st of June, 2020 to 30th June, 2020 (both days inclusive) and will reopen on Wednesday the 1st July, 2020. However, in view the prevailing situation of total lockdown in the entire country due to COVID-19, the work of the Tribunal has suffered.

Therefore, it has been decided by the Competent Authority that the Tribunal shall continue to work during Summer Vacation also and hear the urgent matters and part heard matters (as are mentioned) through Video Conferencing on same terms and conditions as notified by the Tribunal in its earlier Circulars dated 25.03.2020 and 13.04.2020.

Filing counter of the Registry of the Tribunal will remain open daily except on Saturdays, Sundays and holidays from 10.00 A.M. to 1.30 P.M.

This notification issues with the approval of the Competent Authority of APTEL.

Sd/-

Dr. Ashu Sanjeev Tinjan
Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.